

ITEM NO.823

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21346/2022

(Arising out of impugned final judgment and order dated 14-03-2022 in WA No. 20751/2019 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN
VIDYALAYA SONAKPUR HARTHALA & ORS.

Respondent(s)

Date : 07-12-2023 This petition was mentioned today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Harish Pandey, AOR

For Respondent(s) Ms. Kiran Ahlawat, AOR
Mr. Shashank Singh, AOR
Mr. Kedar Nath Tripathy, AOR
Mr. S. R. Setia, AOR
Mr. Satyajeet Kumar, AOR
Mr. Kedar Nath Tripathy, AOR
Ms. Kiran Ahlawat, AOR
Mr. Amrendra Kumar Mehta, AOR

Mr. Satyajeet Kumar, AOR (mentioned by)

Mr. Satya Mitra, AOR
Dr. Vinod Kumar Tewari, AOR
Mr. Shashank Tripathi, AOR
Mr. P. Soma Sundaram, AOR

UPON mentioning the Court made the following
O R D E R

List in the 4th week of February, 2024.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)